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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11/01/2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : —
PETITION NUMBER : 262/16
NAME OF THE PETITIONER(S) : Maatri Suramasiddhi P. Ltd.
NAME OF THE RESPONDENT(S) : —
UNDER SECTION : 621A

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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ORDER

pcc is present. He is informed about the contents of the application as well relief prayed and difficulty to reconcile them.

pcc requested time. Hence, time granted till 23/1/2017.

Member (J)

Member (T)